

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/8060/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 20th September, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BJA/2022/1076 dtd. 17.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.09.2022 along with station leave permission from the evening of 23.09.2022 till the morning of 27.09.2022**, has been granted. The C.J.M., Bajali, Pathsala and in her absence the J.M.F.C., Bajali, Pathsala will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/8061/A, dated , 20-09-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)